

IN THE NATIONAL COMPANY LAW TRIBUNAL : NEW DELHI

COURT-III

IB-623/ND/2018

In the matter of :

JM Kapoor & Company

Vs.

Novex Private Ltd

.. PETITIONER

..RESPONDENT

SECTION

Under Section

Order delivered on 10.6.2019

Coram :

Sh. R. Varadharajan,

Hon'ble Member (Judicial)

Ms. Deepa Krishan,

Hon'ble Member (Technical)

For the Petitioner /Op. Creditor :-

For the Respondent/Corporate Debtor :

For the Intervener

: Mr. Sourit Arora, Advocate for R.P.

ORDER

Pursuant to the Order dated 03.6.2019 passed by this Tribunal, Ld. Counsel for the R.P. represents that the same has been complied with vide filing dated 06.6.2019. Ld. Counsel for the RP specifically points out to Page-5 of the said filing where it is seen that COC has unanimously approved the Resolution seeking for extension of time as sought for in the Application CA-371/C-III/ND/2019 even though, it has been wrongly mentioned as CA-370/C-III/ND/19 in the last order of this Tribunal dated 03.6.2019, which stands corrected.

In the Application, it is averred that despite no Resolution Plan subsequent to calling of the "Expression of Interest", being received, however,



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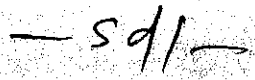
Ld. Counsel for the RP states that "Expression of Interest" is received pursuant to the publication dated 14.5.2019 as directed by the COC and in the circumstances, seeks for extension of time by 60 days beyond the Corporate Insolvency Resolution Process period of 180 days expiring on 08.6.2019.

From the date of filing of this Application, it is evident from the endorsement made by the Registry on 28.5.2019 that it has been filed before the date of expiry of CIR process.


Taking into consideration the reasons stated in the Application, the CIRP is extended by a further period of 60 days from 08.6.2019.

Let endeavour be made by the RP as well as the COC in relation to the Resolution of the Insolvency of the Corporate Debtor within the extended time.

With the above directions, this application stands disposed off.



(DEEPA KRISHAN)
MEMBER (TECHNICAL)



(N. VARADHARAJAN)
MEMBER (JUDICIAL)

Surjit
10.6.2019

IB-623/ND/2018
C-III